

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:1040
ANSWERED ON:15.11.2010
CONTINGENCY PLAN FOR HAZARDOUS SHIP
Pradhan Shri Nityananda

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has contingency plan for every port to take care of any kind of eventuality like that of oil spill in Mumbai coast;
- (b) if so, the details thereof;
- (c) whether it is proposed to work out some mechanism to ensure enforcement of safety standards for ships entering and operating in Indian water;
- (d) if so, the details thereof;
- (e) whether it is proposed to strengthen security system on the ports in the country; and
- (f) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): Yes Madam, the ports are developing Tier-I facilities as per "National Oil Spill Disaster Contingency Plan (NOS-DCP)" for countering oil spill in the Port Limits by owning required equipments, tying up with oil companies, port users and Coast Guard. The ports also have disaster management plan for immediate response to oil spill. Regular inspection of ships and patrolling of water are being carried out.

(c) & (d): Yes Madam, a mechanism exists with Director General (Shipping) through various Mercantile Marine Department offices by taking regular Port State Control Inspections to ensure safety standards of vessels calling in Indian Ports. The port complies with all guidelines/circulars issued by Directorate General of shipping from time to time regarding the verification of profile/standard of ships entering their waters.

(e) & (f): Yes Madam, Various aspects of the International Ship and Port Facility Security (ISPS) Code are maintained considering the Security level. All ports have CISF guarding the port limits and port properties. The movement of vessels within port limits are monitored through Vessel Traffic Management System (VTMS). CCTVs have been fixed at the sensitive areas. New Modern Access Control System is implemented. Speed boats are used for regular patrolling of port waters and harbour. Port facility security advisory committee meetings are conducted regularly attended by various agencies to share inputs to tackle any eventuality. Further strengthening of security system are also taken up from time to time.